

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :
Instead of the question being postponed, we
thought that today being the last day of the
current session, the question may be answer-
ed today.

SHRI INDRAJIT GUPTA : There was
no hurry about it. In fact, many of my
questions have not been included in today's
Order Paper.

अध्यक्ष महोदय : आज आखिरी दिन है ।
मैंने समझा अच्छा है कोई तो जवाब दे दे ।
बिल्कुल न देने से तो अच्छा है कोई जवाब दे
दें ।

श्री हुंकन चन्द कछवाय : कोई मन्त्री न
हो तो प्रधान मन्त्री को जवाब देना चाहिए ।
उनसे जवाब दिलवाइये ।

SHRI ATAL BIHARI VAJPAYEE :
You have set a very bad precedent, Sir.

MR. SPEAKER : There is no question
of bad precedent here. Now, the Question
Hour is over.

In spite of our best efforts and in spite
of our limiting the number of supplementary
questions to only two or three, we have
not been able to cover more than 10
questions or so today. I have been trying
to analyse the reasons for this. I think
that the questions that were asked were too
long and the replies were still longer. I
think that if they are cut to the minimum,
we could have some more questions
answered.

SHRI INDRAJIT GUPTA : There has
been improvement now.

MR. SPEAKER : There is improvement
in the House also.

SHRI S. M. BANERJEE : If we say
like that, the replies will be either 'yes' or
'no' or 'does not arise'. I can assure you
about that.

MR. SPEAKER : Further information
can be elicited through supplementaries.

What I was saying was that if the question
is prefaced by a long introduction and the
reply also is in the form of a long speech,
it means other members are deprived of
their turn.

SHORT NOTICE QUESTIONS

Strike in Indian Explosives Limited, Gomia

SNQ. 2. SHRI C. E. BHATTA-
CHARYYA : Will the Minister of PETRO-
LEUM, CHEMICALS AND NON-
FERROUS METALS be pleased to state :

(a) whether strike of employees of
Indian Explosives Limited at Gomia will
further accentuate the shortage in the supply
of explosives made available for mining of
coal, mica, gold and copper ;

(b) whether there has been chronic
shortage in the supply of explosives for the
past many months leading to partial closure
of mines and consequent lay off of workmen,
and

(c) whether any step has been taken to
build up buffer stock of explosives through
import of explosives to meet such eventua-
lity on an emergent basis ?

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM, CHEMI-
CALS AND NON-FERROUS METALS
(SHRI NITIRAJ SINGH CHOUDHARY) :
(a) The strike in the Indian Explosives
Limited, if prolonged, is bound to have an
adverse effect on the availability of explo-
sives for the Mining Industry.

(b) No, Sir.

(c) Yes, Sir.

SHRI C. E. BHATTACHARYYA :
What has been the annual shortfall of
explosives ?

SHRI NITIRAJ SINGH CHOU-
DHARY : The total demand of explosives
in the country is about 33,000 tonnes out of
which the Gomia factory produces 28,000
tonnes and Indian Detonators about 3,000
tonnes. The rest was being imported.

SHRI C. E. BHATTACHARYYA :
In spite of imports, how is it that there has
been a chronic shortage of explosives for
the mining industry ?

SHRI NITIRAJ SINGH CHOU-DHARY : So far as we know, there has been no chronic shortage of explosives for industry. No mine has suffered for want of explosives.

SHRI S. M. BANERJEE : The hon. Minister only said that the shortage has arisen out of the strike of the employees of Indian Explosives at Gomia. Is he aware that apart from the strike in Gomia, there is also a strike in the Indian Explosives Ltd. at Kanpur? What steps do Government contemplate to end the strike? Have they referred the matter to the Labour Ministry to see that a negotiated settlement is reached, because this is entirely in the hands of the private sector, though some control is there by Government? What steps have been taken to see that there is no shortfall because of strike, and whether a negotiated settlement has been reached or is yet to be reached?

SHRI NITIRAJ SINGH CHOU-DHARY : The Labour Ministry are seized of the matter in regard to the situation in both Gomia and Kanpur.

To make good the shortfall in production, Government have already decided to go in for an explosives factory in the public sector. The feasibility report is due this month.

ग्वालियर के श्री माधवराव सिंधिया के सम्पदा-शुल्क संबंधी मामले की जांच

SNQ. 3. श्री शशि भूषण : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ग्वालियर के श्री माधवराव सिंधिया के सम्पदा-शुल्क के संबंध में कोई जांच कर रही है, और यदि हां, तो इस संबंध में अब तक क्या निष्कर्ष निकले हैं ;

(ख) क्या ग्वालियर के महाराजा ने जांच के दौरान ही, गत तीन मास में, लगभग एक करोड़ रुपये के मूल्य के आभूषण बेच दिये हैं ; और

(ग) क्या उक्त विक्रय करने से पहले उन्होंने सरकार से पूर्व-अनुमति मांगी थी, और

यदि नहीं, तो जांच के दौरान ही यह विक्रय करने के बारे में सरकार द्वारा क्या कार्यवाही की जा रही है ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री विद्या चरण शुक्ल) : (क) आयकर विभाग ने, सम्पदा-शुल्क अधिनियम के अन्तर्गत, ग्वालियर के स्वर्गीय श्री जीवा जी राव एम० सिंधिया की सम्पदा के शुल्क-निर्धारण की कार्यवाही को, जो 22-9-66 को पूरी हो गई थी, फिर से चालू किया है। इस कार्यवाही को फिर से चालू करने के कारण ये है :—

- (i) मृतक की सही हैसियत को अपनाना अर्थात् व्यक्ति की हैसियत है अथवा हिन्दू अविभाजित परिवार की ;
- (ii) परिसम्पत्तियों का सही-सही मूल्यांकन।

स्वर्गीय श्री सिंधिया के कानूनी वारिसों ने बम्बई उच्च न्यायालय में रिट याचिका दायर की है ; जिसकी कार्यवाही चल रही है।

(ख) जवाहिरात बेचे जाने के बारे में सरकार को कोई जानकारी नहीं है।

(ग) भाग (ख) के उत्तर को देखते हुए, यह प्रश्न नहीं उठता।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। यह प्रश्न श्री माधवराव सिंधिया के बारे में और जवाब दिया जा रहा है श्री जीवा जी राव एम० सिंधिया के बारे में। यह नाम गलत है।

SHRI VIDYA CHARAN SHUKLA : Because I answered in Hindi, probably the hon. member did not follow ! I shall now speak in English.

श्री अटल बिहारी वाजपेयी : आप नाम के बारे में बतायें।

SHRI VIDYA CHARAN SHUKLA : The Question is :

"whether Government are conducting